

**THE GAUHTI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 6<sup>th</sup> of May, 2024

**NO.HC.VII-54/2024/4124/A###** On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Assam, Nagaland and Arunachal Pradesh to attend an "***Orientation Programme on New Criminal Laws***" scheduled to be held w.e.f **28-05-2024 to 30-05-2024** from **10:00 A.M. to 05:15 P.M.** at the Judicial Academy, Assam.

<b>ASSAM</b>		
<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Designation and Place of Posting</b>
1.	Shri Dibya Jyoti Rajkhowa	Counsellor, Family Court, Dhubri
2.	Shri Shah Syed Ahadur Rahman	Secretary, District Legal Services Authority, Dhemaji
3.	Shri Rajneesh Bora	Secretary, District Legal Services Authority, Hamren, West Karbi Anglong
4.	Shri Rana Dutta	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Baksa
5.	Smti Rani Boro	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Barpeta
6.	Shri Shakti Sharma	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Dhubri
7.	Md. Mishbahul Hassan Ansari	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Morigaon
8.	Dr. Partha Sarathi Bhattacharjee	Chief Judicial Magistrate-cum-Civil Judge & Asstt. Sessions Judge, Charaideo
9.	Shri Nurjamal Haque	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati
10.	Smti Kangki Rani Deka	Chief Judicial Magistrate, Kamrup (M), Guwahati
11.	Shri Imdad Ahmed	Chief Judicial Magistrate, Nalbari
12.	Shri Kiran Lal Baishnab	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Hailakandi
13.	Shri AnupKhanal	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Kokrajhar

14.	Smti Sujata Dutta	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Nagaon
15.	Shri Ankur Bhuyan	Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati
16.	Shri Nayan Jyoti Dutta	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Dima Hasao, Haflong
17.	Shri Nayan Jyoti Sarma	Counsellor, Family Court No. 1, Kamrup(M)
18.	Shri Akhtabul Ala	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Bongaigaon
19.	Smti Barnani Goswami	Chief Judicial Magistrate, Bajali
20.	Shri Abdus Sattar	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Sivasagar
21.	Smti Panchali Shyam	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No. 2, Kamrup (M), Guwahati
22.	Shri Parvez Ahsan Choudhury	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Karbi Anglong, Diphu
23.	Shri Arup Jyoti Baishya	Chief Judicial Magistrate, Baksa, Mushalpur
24.	Shri Naguib Ahmed	Chief Judicial Magistrate, Golaghat
25.	Smti Moitri Dekadolo	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No.1, Cachar, Silchar
26.	Smti Leena Doley	Secretary, District Legal Services Authority, Kamrup (M), Guwahati
27.	Shri Ajoy Kumar Basumatary	Joint Secretary to the Govt. of Assam, Judicial Department, Dispur
28.	Shri Motilal Das	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Sonitpur, Tezpur
29.	Shri Ranjan Brahma	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, No. 3, Kamrup(M), Guwahati
30.	Shri Obang Mize	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Tinsukia
31.	Smti Pronita Morang	Deputy Secretary, Assam State Legal Services Authority, Assam
32.	Shri Nikunja Boro	Chief Judicial Magistrate, Karimganj
33.	Dr. Chetana Khanikar	Chief Judicial Magistrate, Sonitpur, Tezpur
34.	Shri Dewan Mubasshir Hussain	Chief Judicial Magistrate, West Karbi Anglong, Hamren
35.	Smti Syeda Farida Afzal Zinnat	Chief Judicial Magistrate, Hojai

36.	Smti Himakshi Thakuria Buragohain	Secretary, District Legal Services Authority, Sonitpur
37.	Smti Achma Rahman	Secretary, District Legal Services Authority, Dhubri
38.	Smti Nilakshi Lahkar	Secretary, District Legal Services Authority, Golaghat
39.	Smti Kingkini Borah	Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
40.	Smti Monalissa Das	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Udalguri
41.	Shri Rajesh Bodo	Chief Judicial Magistrate, Sivasagar
42.	Shri Rahul Medhi	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Nalbari
43.	Smti Snamoni Chanda	Chief Judicial Magistrate, Dima Hasao, Haflong
44.	Smti Bichitra Dutta	Chief Judicial Magistrate, Tinsukia
45.	Smti Subhadra Acharyya	Chief Judicial Magistrate, Hailakandi
46.	Shri Mrinal Newpane	Chief Judicial Magistrate, Goalpara
47.	Shri Shariff Uddin Ahmed Pathan	Civil Judge (Sr. Div.) & Asstt. Sessions Judge, Kamrup, Amingaon
48.	Smti Jyotismita Sarma	Secretary, District Legal Services Authority, Kamrup
<b>Nagaland</b>		
49.	Smti Wonchibeni Vandanshan Patton	Chief Judicial Magistrate, Paren
50.	Smti Wokono Yhoshii	Chief Judicial Magistrate, Kohima,
<b>Arunachal Pradesh</b>		
51.	Shri Komjum Tasso	Chief Judicial Magistrate-cum- Civil Judge(Sr. Division) Roing, Lower Dibang Valley
52.	Shri Tadu Tamang	Chief Judicial Magistrate-cum- Civil Judge ( Sr. Division) Aalo, West Siang District
53.	Shri Moji Ete	Chief Judicial Magistrate-cum-Civil Judge ( Sr.Division) Bomdila, West Kameng District
54.	Ms.Bissomoti Lego	Chief Judicial Magistrate-Cum- Civil Judge, (Sr. Division) Daporijo, Upper Subansiri District
55.	Shri Habung Tangu	Chief Judicial Magistrate Cum- Civil Judge, (Sr. Division ), Seppa, East Kameng District

The nominated Officers are requested to report at the venue **(Judicial Academy, Assam)** on **28-05-2024 at 09:30 A.M.** for the aforesaid orientation programme.

By Order,  
Sd/- S. Dhar

**REGISTRAR (JUDICIAL)**

**Memo No.HC.VII-54/2024/4125/A**

**Dated: 06-05-2024**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
3. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

5. The Accountant General (A&E), Nagaland, Kohima /Arunachal Pradesh, Itanagar, for information and necessary action

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6. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Itanagar Permanent Bench, Yupia.

***He is requested to inform the concerned Judicial Officers from his State about this notification.***

9. The District and Sessions Judge,  
Bajali / Baksa / Barpeta / Bongaigaon / Cachar / Charaideo / Dhemaji /  
Dhubri / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Kamrup  
(M) / Kamrup / Karimganj / Karbi Anglong / Lakhimpur / Morigaon /  
Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / West Karbi  
Anglong

***(He/She is requested to inform the concerned Judicial  
Officers under his/her control about this notification)***

10. The Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati.  
11. The Joint Secretary to the Govt. Of Assam Judicial Department, Dispur.  
12. All the nominated Judicial Officers  
13. The nominated Judicial Officers.

a. The nominated Judicial Officers **willing to avail accommodation** are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at **judicialacademyassam@gmail.com** on or before **10-05-2024** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Mobile Number (WhatsApp)

b. **Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.**

c. **The nominated Officers are to arrange for accommodation and food for the staff accompanied by them, if any.**

14. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).***

15. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.  
16. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

17. The CA to the Registrar General, Gauhati High Court, Guwahati.

*[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]*

*06.05.2024*  
**REGISTRAR (JUDICIAL)**